

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.321/2005 In  
O.A. No.202/1996

New Delhi this the 1st day of December, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Mukesh Kumar Gupta, Member (J)**

Dr. Ghan Shiam Krishna Shukla  
S/o Shanti Prasad Shukla  
R/o Dukh Haran Nath Gonda at present

-Applicant

(By Advocate: Shri Piyush Sharma)

**Versus**

1. Alok Sinha  
Principle Home Secretary,  
State of Uttar Pradesh, U.P.  
Shashan, Lucknow-226001.
2. Yashpal Singh  
Director General of Police,  
U.P. Lucknow-226001.
3. R.S. Dhillon,  
Additional Director General of Police (Training)  
Indira Bhawan, 4<sup>th</sup> Floor Ashok Marg,  
Lucknow-226001.

-Respondents

(By Advocate: Aarwhi Bhalla)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Learned counsel of respondents filed a copy of Government of Uttar Pradesh's order dated 18.11.2005, dropping the departmental proceedings against the applicant and it is not disputed that the directions of the Tribunal have been complied with. As such, these proceedings are dropped and notices to the respondents are discharged.

**(Mukesh Kumar Gupta)  
Member (J)**

**(V.K. Majotra)  
Vice Chairman (A)**

CC.